

Nomination of cases by Hon'ble the Acting Chief Justice on 15.07.2016

| Sl no. | Case details | Nominated to- | File delivered in section |
|--------------------------|--|---|--------------------------------------|
| Full Bench | | | |
| 1 | P.I.L. - 15895/2015 | “As Hon'ble Mr. Justice Tarun Agarwala is not well, as such for the day Hon'ble Mr. Justice Pankaj Mithal for the day.” | Writ C-II Section on 15.07.2016 |
| DB of Hon....., J | | | |
| 2 | Capital Case – 1435/2016 | Hon'ble B. K. Narayana, J. | Govt. Appeal Section on 16.07.2016 |
| 3 | Special Appeal Defective – 347/2016 (Correction Application) | Hon'ble V. K. Shukla, J. | Special Appeal Section on 16.07.2016 |
| 4 | W. P. - 31472/2016 | Hon'ble Sudhir Agarwal, J. | Computer Fresh Section on 16.07.2016 |
| Bench Comprising | | | |
| 5 | Special Appeal Defective – 914/2012 | Hon'ble Dilip Gupta, J. and Hon'ble V. K. Misra, J. | Special Appeal Section on 16.07.2016 |
| 6 | W. P. - 32202/2015 | Hon'ble M. K. Gupta, J. | Writ A-II Section on 16.07.2016 |
| 7 | W. P. - 16605/2010 with W. P. - 16603/2016 with W. P. - 16681/2010 with W. P. - 16631/2010 | Hon'ble M. K. Gupta, J. (connected matters) | Writ A-II Section on 16.07.2016 |
| 8 | W. P. - 12683/2015 | Hon'ble M. K. Gupta, J. | Writ A-II Section on 16.07.2016 |
| 9 | W. P. - 30486/2015 | Hon'ble M. K. Gupta, J. | Writ A-II Section on 16.07.2016 |
| 10 | W. P. - 42857/2015 | Hon'ble M. K. Gupta, J. | Writ A-II Section on 16.07.2016 |
| 11 | W. P. - 6062/2016 | Hon'ble R.S. R. Maurya, J. | Writ A-I Section on 16.07.2016 |
| 12 | W. P. - 61314/2011 | Hon'ble Pankaj Naqvi, J. | Writ A-I Section on 16.07.2016 |
| 13 | CrI. M. A. _ 20905/2016 | Hon'ble Vijai Lakshmi, J. | Computer Fresh Section on 16.07.2016 |

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| 14 | Bail – 22901/2016 | Hon'ble Harsh Kumar, J. | Listing Section on 15.07.2016 |
| Appropriate Court dealing with such matters | | | |
| 15 | Crl. Appeal – 5828/2006 with Crl. Appeal – 4964/2006 with Crl. Appeal – 4786/2006 with Crl. Appeal – 5037/2006 | Appropriate Court dealing with such matters | Criminal Appeal Section on 16.07.2016 |
| 16 | Crl. Appeal – 2324/2003 with Govt. Appeal – 4176/2003 | Appropriate Court dealing with such matters | Criminal Appeal Section on 16.07.2016 |
| 17 | Bail – 21295/2016 | Appropriate Court dealing with such matters | Computer Fresh Section on 16.07.2016 |
| Special Order | | | |
| 18 | Crl. Appeal – 1528/2014 with Crl. Appeal – 1240/2014 | “Matter be placed before appropriate Bench” | Criminal Appeal Section on 16.07.2016 |

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
16/07/2016